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Title: Observation regarding business transacted by the House during the week ending 12th December, 2008.

MR. SPEAKER: Hon. Members, for your information, I want to briefly recapitulate the main items of business transacted by the House at its three sittings during the last week.

The Question Hour was taken up only on Friday during which five questions were answered orally. The replies to the remaining starred questions along with the replies to 689 Unstarred Questions for the same period were laid on the Table. One Half-an-Hour discussion was also taken up.

The Minister of Home Affairs on 11th December, 2008 made a *suo motu* statement regarding the recent terrorist attack in Mumbai. Thereafter, the House had a very fruitful and a structured discussion for about 7 hours and 12 minutes under Rule 193 on the same. After the conclusion of the discussion, the Prime Minister moved a Resolution condemning the heinous terrorist attack in Mumbai by terrorist elements from Pakistan. The Resolution was adopted unanimously. I compliment all sides of the House for the wonderful sense of unity that was shown that day and for showing the resolve of the country to fight terrorist attacks. I thank you all.

As regards, Legislative Business, the House discussed the Science and Engineering Research Board Bill, 2008 for one hour and 44 minutes and the Limited Liability Partnership Bill, 2008 for 34 minutes respectively before they were passed.

As regards the Private Members' Business, 13 Bills were introduced. One Private Members' Bill, namely, the Electoral Reforms Commission Bill, 2006 moved by Shri C.K. Chandrappan was further discussed for over 2 hours and remained part discussed.

In all 8 Statements were made by the Ministers on important subjects in the House.

During the week, Members raised as many as 22 matters of urgent public importance. Also, 14 matters were raised under Rule 377.

The Departmentally Related Standing Committees presented six Reports during the week.

I am happy to inform that the House sat late for over 3 hours to discuss important matters concerning the country. I take this opportunity, once again, to convey my sincere thanks to the hon. Members for their kind co-operation and support extended to the Chair in smooth conduct of the proceedings.

In three days, we have really carried out substantial amount of work.

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...(Interruptions)

SHRI GURUDAS DASGUPTA (PANSKURA): Sir, just a minute. We were told that the Government would be introducing a number of Bills regarding India's security.

MR. SPEAKER: This is not the time for that.

SHRI GURUDAS DASGUPTA : I am just suggesting to you that the Bills had not been circulated. If the Bills are not circulated, how can we discuss them tomorrow?

MR. SPEAKER: We shall see; just wait. I am quite conscious of that. I have issued specific instructions on this. You could have asked me outside.

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